

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 65 OF 2019 &
IA NO. 301 OF 2019

Dated : 11th July, 2019

In the matter of:

Cogeneration Association of India : ... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Anr : ... Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **30.09.2019.**

PS/Court Master

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